

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 05th August, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 127/2014 (M.A.No.760/15)	Ajay Dubey (<i>Coal Mining</i>) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv. R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 48/2014(CZ)	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President & 4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
3.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv. Mr. Ajay Gupta, Adv.	
4.	Original Application No. 44/2015 (THC)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv. Mr. N.C.Das, Adv Mr. Ankur Paster, Adv.	
5.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv.	
FOR COMPLIANCE				
6.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv.	
7.	(M.A.No.682/16) in Original Application No. 97/2015(CZ) (M.A.No.667/16) (M.A.No.668/16) (M.A.No.669/16) (M.A.No.684/16)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	

8.	Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.314/15) (M.A.No.339/15) (M.A.No.441/15) (M.A.No.539/15) (M.A.No.198/16) (M.A.No.199/16) (M.A.No.200/16) (M.A.No.224/16)	Dr. Subhash C. Pandey & 2 Ors. <i>(Kaliasot River)</i> Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	
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